

COURT - II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 155 of 2010
Appeal No. 156 of 2010

Dated: 18TH April, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Appeal No. 155 of 2010

K. Raheja Corporation Pvt. Ltd. **.... Appellant (s)**
Versus
Maharashtra Electricity Regulatory
Commission & Anr. **... Respondent (s)**

Appeal No. 156 of 2010

Mahratta Chamber of Commerce
Industries and Agriculture **... Appellant(s)**
Versus
Maharashtra Electricity Regulatory
Commission & Anr. **... Respondent (s)**

Counsel for the Appellant (s): **Mr. Abhay Nevagi**
Ms. Sampada Narang

Counsel for the Respondent(s) **Mr. Vikas Singh, Sr.Advocate for R-2**
Mr. Abhishek Mitra for R-2
Mr. Buddy A Ranganathan for R-1

ORDER

Heard the learned counsel for the parties. They are directed to file their respective written submissions on or before **02.05.2011** after serving copy on the other parties.

Post the matter for reporting compliance **on 5th May, 2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

